

DIVISION BENCH
COURT - I

P-103

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/387(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH APRIL 2024

IN THE MATTER OF	STATE BANK OF INDIA VS TEJINDER SINGH SAINI
UNDER SECTION	SECTION 95(1)

Appearances (via video conferencing/physically)

For the Financial Creditor

Ms. Sunita Kabi, Adv.

Mr. R.C. Prusti, Adv.

For the Personal Guarantor

Mr. Utsav Mukherjee, Adv.

Mr. Sayantan Chatterjee, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. Ld. Counsel appearing for the Personal Guarantor states that copy of objection be served to Ld. Counsel upon Financial Creditor during the course of the day. Let the same be done.
3. Post the matter thereafter on **20.05.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**